

contained in the Fifth and Eighth Reports of the Committee.

RESIGNATION OF MEMBERS

Mr. Speaker: I have to inform the House that the following two Members have resigned their seats in the Lok Sabha:

1. Dr. Edward Paul Mathuram—
with effect from the 21st March, 1957
(Forenoon).

2. Shri Debeswar Sarmah—
with effect from the 21st March, 1957
(Afternoon).

APPROPRIATION (RAILWAYS) BILL*, 1957

The Minister of Railways and Transport (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57 for the purposes of Railways."

The motion was adopted.

Shri Jagjivan Ram: I introduce the Bill.

APPROPRIATION †BILL, 1957

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I

beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57."

The motion was adopted.

Shri M. C. Shah: I introduce the Bill.

APPROPRIATION (NO. 2) † BILL*, 1957

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1953, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1953, in excess of the amounts granted for those services and for that year."

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 22-3-57, pp. 9—11.

**Introduced with the recommendation of the President.

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 22-3-57, pp. 12—15.

†† Introduced with the recommendation of the President.

‡Published in the Gazette of India Extraordinary Part II—Section 2, dated 22-3-57, pp. 16—18.